NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: C.J GEORGE + 3

: CP/7/2017

: SYNTHITE INDUSTRIES LTD & 13 others

: 241/242 OF COMPANIES ACT 2013

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRIYADARSHINI N ĵ.

S.No. NAME (IN CAPITAL)

AKHIL JAIN KEERTH 1

For P.K. BHASKAR

Coursel for Petitions

Mr. P.H. ARDINOH PANDIAY Sr. Adv. 2 Mr. THREYAMBAK KANNAN, Adv. 7

3. Mr. MURALI A. Hlv.

2 R3-R9

ORDER

Counsel for Petitioner present and directed to file rejoinder. Put up on 16.08.2017 at 10.30 A.M.

(- vijagerglana.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF MEMBER (JUDICIAL)